

Maharashtra. There is no proposal to shift these facilities.

Congestion on Roads

1904. SHRI CHANDULAL
CHANDRAKAR:
SHRI KAMAL CHAUDHARY:
SHRI VIJAY NAVAL PATIL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there exists gross imbalance in the road-infrastructure and the number of motor vehicles in Delhi;

(b) if so, the rise in number of vehicles during the last one decade;

(c) whether the road length has not kept with the operation of motor vehicles; and

(d) if so, the steps the Government proposed to be taken to remove the imbalance?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) The increase in number of vehicles in the last decade is 13,70,414.

(c) Yes, Sir.

(d) The capacity of the existing road network is being improved by widening of roads and providing grade separators at busy intersections in a phased manner depending upon the availability of funds and relative priority of various road segments and intersections. In this direction a blue print for improvement of inner Ring roads as also priorities for construction of fly-overs have been drawn up by the Delhi Administration.

Siachen Issue

1905. SHRI P.M. SAYEED:
SHRI V. SREENIVASA
PRASAD:
SHRI D. VENKATESWARA
RAO:
SHRI SHARAD DIGHE:
SHRI M.V. CHANDRA
SHEKARA MURTHY:
SHRIMATI BIBHU KUMARI
DEVI:
SHRIMATI VASUNDHARA
RAJE:
SHRI HARI KISHORE SINGH:
SHRI SHANKERSINH
VAGHELA:
DR. AMRIT LAL KALIDAS
PATEL:
SHRI MANORANJAN
BHAKTA:
SHRI RAMASHRAY PRASAD
SINGH:
SHRIGEORGE FERNANDES:
SHRI CHANDRESH PATEL:
SHRI SANAT KUMAR
MANDAL:
SHRI K.P. SINGH DEO:
SHRI Y.S. RAJASEKHAR
REDDY:
PROF. K.V. THOMAS:
SHRI MANIKRAO HODLYA
GAVIT:
SHRI SIMON MARANDI:
SHRI MUMTAZ ANSARI
SHRI INDRAJIT GUPTA:
SHRI MOHAN SINGH
(DEORIA):
SHRI LALIT ORAON:

Will the Minister of DEFENCE be pleased to state:

(a) whether the talks between Indian and Pakistani Defence Secretaries were held in New Delhi recently;

(b) if so, the main points of discussion and the outcome thereof;

(c) whether any agreement has been reached regarding Siachen issue;

(d) if so, the details thereof; and

(e) the further steps being taken by the Government in this regard?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (e). The sixth round of Talks on the Siachen issue between the Defence Secretaries of India and Pakistan were held in New Delhi from November 2 to 4, 1992. During the talks, proposals aimed at a comprehensive resolution of the Saichen issue were discussed. It was agreed that the next round of talks will be held in Islamabad at an early date.

Branches of Nationalised Banks in Maharashtra

1906. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of public sector banks proposed to be opened in Maharashtra; and

(b) the areas where these are proposed to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). Under the 1985-90 Branch Licensing Policy, 35 licences for rural centres are pending with Public Sector Banks in Maharashtra. The validity period of these licences has been extended upto 31.3.1993. In addition, 10 licences are pending for the metropolitan centres. Details of the centres are given in the enclosed statement-I.

Under the extant licensing Policy, 14 rural and 4 semi-urban centres have been allocated to Public Sector Banks based on the applications received upto January, 1992. Regarding Urban/Metropolitan/Port Town centres, Reserve Bank of India (RBI) had allotted 181 centers in August, 1991. Details of the centres are given in the enclosed statement-II.

The RBI has liberalised the Branch Licensing Policy in May, 1992. Banks can now open their branches in semi-urban, Urban, Metropolitan and Port Towns centres of their choice subject to their complying with specific conditions and also attaining capital adequacy norms and prudential accounting standards.

STATEMENT- I

Statement giving details of rural and metropolitan centres for which licenses are pending with Public Sector Banks in Maharashtra under 1985-90 licensing policy.

<i>Name of District</i>	<i>No. of licences pending for rural centres</i>
1. Akola	2
2. Amravati	3
3. Bhandara	3